

work. A Committee of Trade Union Leaders is similarly functioning under the Ministry of Labour and Employment. On the basis of a plan drawn up by a Committee of experts on Mass Media the Media units of the Ministry of Information and Broadcasting are implementing the publicity plan approved by the Standing Committee.

4. To assist voluntary agencies in the task of national integration, the Ministry of Home Affairs have a Scheme of grants in-aid for such voluntary organisation and institutions. The Scheme was started in 1969 and grants-in-aid to the extent of about Rs. 2,00,000 have been disbursed under this Scheme during each of the last two years. The budget provision for the current year is Rs. 3,75,000/-. Under this Scheme, study projects have also been assigned to reputed scholars/institutions for objective examination of basic issues relating to national integration.

5. Since 1968 a National Integration Pledge Campaign is launched every year from the week starting from October 2 and the campaign is observed in all government institutions and by non-official organisations.

6. Following the Gujarat disturbances in 1969, the Standing Committee of the National Integration Council at a meeting called for joint mass campaigning by all political parties to restore communal harmony. An all party conference which met in November 1969 endorsed this approach and laid down the basis for the campaign. While official efforts were fully made to propagate the statement in as wide a scale as possible, it has not yet been possible to embark on the joint mass campaign by the political parties. The matter is still under consideration.

7. Government are constantly engaged in finding out ways as to how best to promote popular participation in the movement for national integration and to encourage greater voluntary efforts in this direction involving especially students and youth in such programmes. The question is also being examined as to how best the Central Government can show its initiative to promote national integration through the encouragement of all Indian languages in a

manner to convey the basic theme of the unity of Indian culture and so make it the basis for emotional integration.

Take over of Laxmi Ratan Cotton Mills, Ltd., Kanpur

1075. SHRI S. M. BANERJEE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether a final decision has since been taken to take over Laxmi Rattan Cotton Mills Ltd., Kanpur ; and

(b) if not, the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). An Investigation Committee has been appointed, under section 15 of the Industries (Development and Regulation) Act, to enquire into the affairs of Laxmuattian Cotton Mills Co. Ltd., Kanpur. Further course of action will be considered on receipt of the report of the Investigation Committee.

Regionalisation of Services and Implementation of Mulki Rules in Andhra Pradesh

1076. SHRI M. M. JOSEPH : Will the PRIME MINISTER be pleased to state :

(a) whether the Andhra Pradesh Government had sent to the Central Government some proposals for regionalisation of services and implementation of Mulki Rules for its approval ; and

(b) if so, the main features thereof and the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) Yes Sir.

(b) The proposals formulated by the Andhra Pradesh Government envisage formation of separate cadres, one for the Telengana region and the other for Andhra region. However, posts in the offices of